

No. DSJ/EC/NHN/Covid-19/2020-  
Office of the District and Sessions Judge,  
Sirmaur District at Nahan, H.P.  
Dated Nahan the <sup>th</sup> August, 2020.

OFFICE ORDER

In continuation of this office order No. DSJ/EC/NHN/ Covid-19/ 2020-3984- 3991 dated 10.08.2020, the cases fixed for 17.10.2020, **during Circuit Court at Shillai**, as detailed below shall be taken up for effective hearing in the following manners:-

Sr. No.	Cases fixed for	Now to be taken up for effective hearing on
1.	17.10.2020	05.12.2020

Reader of this Court shall update the aforesaid cases in CIS.

*sd/-*  
**(Davinder Kumar)**  
District and Sessions Judge,  
Sirmaur District at Nahan, H.P.

Enst. No. DSJ/EC/NHN/Covid-19/2020-4748 Dated : 03.10.2020

Copy forwarded to:

1. The Civil Judge-cum-JMIC, Shillai, for information with the request to display a copy of this office order on the notice board of his office at Shillai.
2. The Superintendent of Police, Simaur District at Nahan, for information.
3. The District Attorney, Simaur District at Nahan, for information.
4. The Superintendent Jail, Model Central Jail, Nahan, for information.
5. The President, Bar Association, Nahan, Paonta Sahib, Rajgarh and Shillai.
6. Reader and Ahlmads of this office for compliance.
7. The Assistant Programmer/System Assistants of this office to upload this order on the website of this office.
8. Notice Board of this office.

*sd/-*  
District and Sessions Judge,  
Sirmaur District at Nahan, H.P.